

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 423 OF 2025**

**IN THE MATTER OF:**

**News Item titled "Mohali residents lock waste centre" appearing in The Tribune dated  
11.08.2025**

**MEMO OF PARTIES (As Per ORDER DATED 21.08.2025)**

**News Item titled "Mohali residents lock waste centre" appearing in The Tribune dated  
11.08.2025**

**VERSUS**

- 1. Municipal Corporation, SAS Nagar (Mohali)**  
Municipal Corporation SAS Nagar  
Sector-68 Mohali, Punjab 160062  
Email: [mc\\_mohali@yahoo.com](mailto:mc_mohali@yahoo.com) (Respondent No.1)
- 2. Punjab State Pollution Control Board**  
Through its Member Secretary  
Head Office, Vatavaran Bhawan,  
Punjab Pollution Control Board, Nabha Road, Patiala  
Email: [msppcb@gmail.com](mailto:msppcb@gmail.com) (Respondent No.2)
- 3. Deputy Commissioner, SAS Nagar (Mohali)**  
District Administrative Complex, SAS Nagar  
Email: [dc.mhl@punjab.gov.in](mailto:dc.mhl@punjab.gov.in) (Respondent No.3)